

ITEM NO.19

Court 6 (Video Conferencing)

SECTION XVI-A

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Transfer Petition(s)(Civil) Nos.1449-1457/2021

THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA Petitioner(s)

VERSUS

P. RAMALINGAM Respondent(s)

(FOR ADMISSION and IA No.105029/2021-EX-PARTE AD-INTERIM RELIEF)

Date : 31-08-2021 These petitions were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE SANJAY KISHAN KAUL
HON'BLE MR. JUSTICE HRISHIKESH ROY
HON'BLE MR. JUSTICE C.T. RAVIKUMAR

For Petitioner(s) Mr. Arvind P. Datar, Sr. Adv.
 Mr. Pramod Dayal, AOR
 Mr. Nikunj Dayal, Adv.
 Mr. Rahul Unnikrishnan, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Issue notice.

Notice be also sent by way of email.

Tag with T.C. No.29 of 2021.

(RASHMI DHYANI)
COURT MASTER

(POONAM VAID)
COURT MASTER